## प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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10 May, 2024

## Premature redemption under Sovereign Gold Bond (SGB) Scheme -Redemption Price for premature redemption due on May 13, 2024 (Series VII of SGB 2017-18 and Series III of SGB 2018-19)

In terms of <u>GOI Notification F.No.4(25) - W&M/2017 dated October 06, 2017</u> (SGB 2017-18 Series VII - Issue date November 13, 2017) and <u>F.No.4(22) – B(W&M)/2018</u> <u>dated October 08, 2018</u> (SGB 2018-19 Series III - Issue date November 13, 2018) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be May 13, 2024.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on May 13, 2024 shall be ₹ 7205/- (Rupees Seven Thousand Two Hundred and Five only) per unit of SGB based on the simple average of closing gold price for three business days i.e., May 08, May 09, and May 10, 2024.

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